

**HIGH COURT LEGAL SERVICES COMMITTEE**  
**HIGH COURT OF MEGHALAYA,SHILLONG**

**NOTIFICATION**

Dated Shillong, the 22<sup>nd</sup> May, 2026


**No.HCLSC.HCM/2/2021/Estt/91:** Pursuant to Order dated 27-04-2026 passed by the Hon'ble Supreme Court of India in Criminal Appeal No(S).2351-2352 of 2026 (Arising out of SLP (Criminal) No(s).8408-09 of 2026 Diary No(s). 24574/2026 titled "Aman Singh and Anr. -Vrs- State of Bihar" and in compliance thereof, the High Court Legal Services Committee is pleased to constitute a "Panel for Handling Death Sentence Reference Matters Brought before the Hon'ble High Court" comprising the following:-

1. **Shri. Kaustav Paul , Sr Advocate**
2. **Shri. Phuyosa Yobin, Advocate**
3. **Shri. Philemon Nongbri, Advocate**

The Panel will be responsible for the following:-

- a) To represent the Convicted Person. Such representation shall be provided irrespective of whether the Convict has engaged private Counsel, so as to ensure full and effective assistance to the Court in matters involving death penalty, which necessitate a careful balancing of the interest of justice, societal concerns, and the possibility of reformation and rehabilitation.
- b) The Panel will be furnished with complete case records and afforded adequate time to prepare, conduct research, and present a comprehensive assessment of mitigating circumstances. The panel shall work in cohesion with the representing private counsel, if any.

By order,

  
**SECRETARY**  
**HCLSC**

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**Memo. No.HCLSC.HCM/2/2021/Estt/91-A**

**Dated:22<sup>nd</sup> May, 2026**

Copy to :-

1. The Registrar cum PPS To Hon'ble, the Chief Justice, High Court of Meghalaya for favour of kind information of Her Ladyship.
2. The P.S. To Hon'ble Mr. Justice H.S Thangkhiew, Executive Chairman, Meghalaya State Legal Services Authority for favour of kind information of His Lordship.
3. The P.S. To Hon'ble Mr. Justice W. Diengdoh, Chairman, High Court Legal Services Committee for favour of kind information of His Lordship.
4. The P.A to Registrar General, High Court of Meghalaya, Shillong for kind information.
5. The Member Secretary, Meghalaya State Legal Services Authority, Shillong for kind information
6. The Joint Registrar (Listing), High Court of Meghalaya for kind information.
7. Shri. Kaustav Paul, Sr. Advocate for kind information and necessary action.
8. Shri. Phuyosa Yobin, Advocate for kind information and necessary action.
9. Shri. Philemon Nongbri, Advocate for kind information and necessary action.
10. The System Analyst, High Court of Meghalaya, for uploading the same on the official website.
11. Notice board.
12. Office file.

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22/5/26

  
**SECRETARY**  
**HCLSC**